

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 117**

**CP No. 67/Chd/Chd/2023**

**IN THE MATTER OF:**

**Income Tax Officer Ward 2**

...

**Appellant**

**Versus**

**Eider PWI Paging Limited**

...

**Respondent**

**Under Section: 252 (3), CA 2013**

**Order delivered on 19.04.2024**

**CORAM:**

**SHRI. P.S.N. PRASAD,  
HON'BLE MEMBER (J)**

**PRESENT:**

**For the Income Tax : Mr. Yogesh Putney, Senior Standing Counsel.  
Department**

**ORDER**

Since the Member (Technical) is not present at the time of the hearing of the matter and also refused to attend the Court, at the request of the counsel, this matter is adjourned to 03.05.2024.

Sd/-

**(DR. P.S.N. PRASAD)  
HON'BLE MEMBER (J)**